

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

✓ The Central Project Coordinator e-Courts,
High Court of Jammu & Kashmir,
Jammu/Srinagar.

No: 10512-13/AS Dated: 07/06/2018

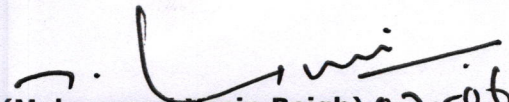
Subject: Filling up the post of Presiding Officer of Central Government Industrial Tribunal-cum-Labour Court at Kanpur and Asansol-regarding.

Sir,

On the subject cited above, I am directed to forward herewith a copy of communication No.A-11016/01/2018-CLS-II dated: 29-05-2018 alongwith its enclosures received from Under Secretary to the Government of India, Ministry of Labour and Employment with the request to upload the same on the official Website of J&K, High Court for information of all concerned.

Enclosures: As per letter.

Yours faithfully,


(Mohammad Yasin Beigh) 07-06-2018
Joint Registrar(G.S.)
13/6/18

*Sec. S.O
for uploading
on website
13/6/18*